

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 167 of 2018 &
IA NO. 806 OF 2018**

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Global Energy Private Limited ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ankita Srivastava
for Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Ashish Singh for R-2

ORDER

At the request of learned counsel for the Appellant, list the matter for hearing on
04.11.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj